

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

23.07.2013

OA No. 662/2012

Mr. S.K. Saksena, Counsel for applicant.  
Mr. Hawa Singh, Counsel for respondents.

Learned counsel for the applicant submits that this OA has become infructuous as the applicant has been sent on deputation to Mount Abu and he has joined at Mount Abu.

Thus the OA is dismissed as having become infructuous. The interim order granted on 25.09.2012 stands vacated.

copy given vide  
No. 7325733  
24/7/13

ahq

*Anil Kumar*

(Anil Kumar)  
Member (A)